

## Statement

Appointment details category-wise

Name of Posts	1981-82	1982-83	1983-84	1984-85	1985-86
Consultants/Professors/Economists/ Engineers . . . . .	12	2	2	..	..
Senior Research Officer . . . . .	..	..	..	..	2
Research Officer . . . . .	7	1	1	3	..
Research Assistants . . . . .	14	5	7	..	2
Draughtsman . . . . .	2	..	..	..	..
Stenographers . . . . .	5	2	2	1	..
Accountant . . . . .	..	1	..	..	..
Librarian . . . . .	1	..	..	..	..
Clerks/Typists/Drivers . . . . .	10	6	5	3	..
Class IV . . . . .	8	7	..	1	..
	59	24	17	8	4

**Payment drawn by absentee artists of AIR on production of false certificates**

1433. SHRI PRABHAKAR RAO KALVALA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any instances have come to Government's notice of absentee casual artists(s)/news reader(s)/translator(s) of the News Service Division, All India Radio, New Delhi obtaining payment of fees by manipulating false certificates of attendance;

(b) whether it is a fact that some official of the News Services Division, All India Radio, New Delhi have been trying to destroy the incriminating material related to such cases, in a bid to hush up the matter; and

(c) what steps have so far been taken by his Ministry to ensure safe custody of the relevant material to facilitate an impartial enquiry into the matter?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) A complaint alleging payment to a casual Artist said to have been absent on a particular day in 1982-83 has been received.

(b) No, Sir.

(c) The Government records always remain in safe custody.

**Deducting of income tax at source from casual artists of AIR**

1434. SHRI PRABHAKAR RAO KALVALA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that some casual artists (news readers/translators) of the News Service Division, All India Radio, had been getting